

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5189
ANSWERED ON:10.12.2010
SHELTER HOMES
Jagannath Dr. M.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Delhi High Court has directed the Government to ensure five shelter homes in the city one earmarked for 'exclusively' housing destitute, pregnant women;
- (b) if so, the details thereof;
- (c) whether the Court has also directed that a helpline should be set up and professionally trained personnel should be deployed at shelters and free food and medical facilities should be available at these homes;
- (d) if so, the details thereof; and
- (e) the action being taken/ proposed by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d) Yes, Madam. In their Order dated 20.10.2010 in W.P.(c) 5913/2010, the Hon'ble High Court of Delhi has directed to the Govt. of NCT of Delhi to demarcate five secured shelter homes exclusively meant for destitute women, pregnant and lactating women for their apposite care and in shelter homes, food and medical facility shall be available for 24 hours. The Court also directed that the availability of the facilities in such shelter homes shall be monitored by the helplines handled by professionally trained people and the information about State Government's scheme should be disseminated to the people. Besides, the Court has further directed to the State Government to provide a mobile medical unit so that people in slum areas can be taken to the shelter homes or to the hospital in need and the State Government shall endeavour to involve genuine NGOs for implementation of such scheme.

(e) Govt. of NCT of Delhi is running one Short Stay Home i.e. 'Alpavas Sadan' and 6 short stay homes through NGOs for women in distress in Delhi. Free food, shelter and medical facilities etc. are being provided to the inmates in these shelter homes. All Short Stay Homes being administered by the Govt. of NCT, Delhi, are having helpline operated by professionally qualified personnel. A mobile van helpline is also being operated by an NGO namely 'All India Women Conference'. Wide publicity of these facilities has been proposed by Government of NCT of Delhi.

Apart from the above homes, two short stay homes and one women helpline are also functioning in Delhi with financial assistance from the Ministry of Women & Child Development, Government of India.